

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	COMPANY APPEAL(C/ACT)/01/KOB/2023
SECTION	252 (3) C/ACT
NAME OF PARTIES	SPICEBERG HOSPITALITY PVT LTD V/S REGISTRAR OF COMPANIES, KERALA.
PETITIONERS ADVOCATE/ PROFESSIONAL	ROHINI SURESH (CS).
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC.

Office
Notes

Video Conference

15 March 2023

O R D E R

COMPANY APPEAL(C/ACT)/01/KOB/2023

Learned authorised representative CA Mr. Suresh Kumar is present for the appellant.

Matter heard. Reserved for orders.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**